

FORM B
PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process)
Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF [VCRM PETROCHEMICALS
PRIVATE LIMITED] (UNDER LIQUIDATION)

Sl. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	M/s VCRM PETROCHEMICALS PVT. LTD.
2.	Date of incorporation of corporate debtor	28/05/2004
3.	Authority under which corporate debtor is incorporated/ registered	Registrar of Companies, Delhi & Haryana
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U23201DL2004PTC126663
5.	Address of the registered office and principal office (if any) of corporate debtor	C-16/4, SHIVAJI PARK, PUNJABI BAGH, NEW DELHI DL 110026 IN
6.	Date of closure of Insolvency Resolution Process	25.03.2020
7.	Liquidation commencement date of corporate debtor	Order passed on 23.12.2020 And Order received on 01.01.2021
8.	Name and registration number of the insolvency professional acting as liquidator	PANKAJ KHETAN Regn. No. IBBI/PA-002/IP-N00010/2016-17/10014
9.	Address and e-mail of the liquidator, as registered with the Board	K-37A, Kailash Colony, New delhi-110048. E:mail :- Pankaj.khetan@yahoo.com
10.	Address and e-mail to be used for correspondence with the liquidator	K-37A, Kailash Colony, New delhi-110048. E:mail :- liquidatorvcrmpetrochem21@gmail.com
11.	Last date for submission of claims	31.01.2021

Notice is hereby given that the National Company Law Tribunal New Delhi Bench II has ordered the commencement of liquidation of the **M/s VCRM Petrochemicals Pvt. Ltd.** on **23.12.2020** (order Received on 01.01.2021)

The stakeholders of **M/s VCRM Petrochemicals Pvt. Ltd.** are hereby called upon to submit their claims with proof on or before 31.01.2021 to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

Date : 02.01.2021

Place: New Delhi

Name and signature of liquidator: PANKAJ KHETAN

Registration No. : IBBI/PA-002/IP-N00010/2016-17/10014